

**Title:** Regarding targeted killings of Hindi speaking people and law and order situation in Assam.

SHRI TARUN GOGOI (KALIABOR): Mr. Speaker, Sir, there have been series of killings targeted against Hindi speaking people. Assam has been rocked by series of killings. Innocent people including women and children have been killed. Within less than a month, between 22<sup>nd</sup> October and 17<sup>th</sup> November, 41 persons including women and children have been butchered by the underground militants. Besides this, killings, abductions, kidnappings, and extortions have been going on unabated. These are all pre-planned and pre-meditated assaults. ...(*Interruptions*)

\* Not Recorded

MR. SPEAKER: If you allow, then only I can call all the other names. Otherwise, I have to adjourn the House as there is no other alternative.

SHRI TARUN GOGOI : Sir, the Chief Minister of Assam claims that he has got the prior intelligence information. In spite of that, the Government has failed totally to contain these killings. This indicates the incompetence and inefficiency of the Assam Government and the Government has miserably failed to give protection to the innocent people.

It is also the duty of the Central Government to provide protection to the Indian citizens and to their life and property. The Central Government is not taking the matter seriously. So, we want the imposition of the President's Rule in Assam. The Home Minister should visit Assam immediately and make a statement, if you want to save Assam. ...(*Interruptions*)

MR. SPEAKER: Shri Handique, you can also associate with Shri Tarun Gogoi.

...(*Interruptions*)

SHRI SONTOSH MOHAN DEV (SILCHAR): Mr. Speaker, Sir, we are grateful to you for having allowed us to mention our subject. We all associate with Shri Tarun Gogoi. ...(*Interruptions*) In Assam, innocent people have been killed. Children between 3 years and 12 years have been brutally murdered. It is the responsibility of both the Central Government and the State Government to jointly take action to stop these killings. I appeal through you, Sir, to the Home Minister that he should make a statement. We also want the removal of the hopeless Mohanta Government. The President's Rule must be imposed in Assam.

A BJP delegation also went there. The Central Government should take necessary action. ...(*Interruptions*)

SHRI RAJEN GOHAIN (NAGAON): Sir, kindly allow me to speak. ...(*Interruptions*)

MR. SPEAKER: Are you also raising the same subject?

SHRI RAJEN GOHAIN : Yes, Sir. ...(*Interruptions*)

SHRI MADHAVRAO SCINDIA (GUNA): Sir, the Home Minister should respond to this. ...(*Interruptions*)

MR. SPEAKER: He is also raising the same issue.

SHRI RAJEN GOHAIN : Mr. Speaker, Sir, the situation in Assam is very grave today. In the last 30 days, over 60 persons were killed in five mass killings. ...(*Interruptions*) In the last few years, due to weak State Governments in Assam, the ISI has grown rapidly in the State. The State Police Administration has totally failed to tackle the situation. Due to rampant corruption in Assam, money has become the prime mover rather than the need to undertake positive steps to tackle the situation. The most dangerous development has been the fact that the ISI, in order to carry out its activities, has started to support ULFA, NDFB, MULTA, MULFA, etc.

Today many of these organisations are in the grip of the ISI which is hell bent on creating disturbance in the country and trying to make India weak. This is part of the proxy war that Pakistan has started against the country.

MR. SPEAKER: You cannot read the entire thing in the 'Zero Hour' please.

SHRI RAJEN GOHAIN : Sir, only one more thing I want to speak. The present trend of criminalisation of politics in Assam is also taking a dangerous turn. The politicians in Assam are today known to have links with extremist elements and the surrendered ULFA activists also.

MR. SPEAKER: Is there anything from the Government?

SHRI RAJEN GOHAIN: Therefore, I would like to suggest that the Central Government should look into this matter of politician-extremist nexus in Assam, and should expose all such political leaders....(*Interruptions*) The Congress has nexus....(*Interruptions*)

MR. SPEAKER: You are not allowing the Minister to reply.

...(Interruptions)

SHRI PABAN SINGH GHATOWAR (DIBRUGARH): Let the Central Government set up a high-level inquiry ....(Interruptions)

SHRI SONTOSH MOHAN DEV : Mr. Speaker, Sir, that should not go on record. That must be taken out of the record.

MR. SPEAKER: If there is anything objectionable, definitely it will be expunged from the record.

...(Interruptions)

MR. SPEAKER: Shri Bwiswmutiary, please take your seat. This will not go on record please.

(Interruptions)\*

MR. SPEAKER: Please take your seat. Nothing will go on record.

(Interruptions)\*

MR. SPEAKER: Shri Bwiswmutiary, please take your seat. Without the permission of the Chair, how can you speak? Please take your seat.

...(Interruptions)

MR. SPEAKER: Nothing should go on record please.

(Interruptions) \*

- Not recorded

**संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) :** अध्यक्ष जी, सदन के सभी ओर के सदस्यों ने असम की स्थिति के बारे में जो चिन्ता व्यक्त की है, मैं समझता हूँ, वह उचित है। असम में आज कानून और व्यवस्था की स्थिति, वहाँ के लोगों का जीवन और उनके वित्त आदि के बारे में डेर सारी समस्याएँ खड़ी हुई हैं। स्वाभाविक रूप से सदन के सभी ओर के सदस्यों को इसकी चिन्ता होना स्वाभाविक है। उसके अनेक पहलू हैं, जिसकी चर्चा शून्य काल में करना असम्भव है, लेकिन मैं सदस्यों को आश्वासित करता हूँ कि उन्होंने जिस गम्भीरता से यह विषय उठाया है, उसी गम्भीरता से मैं गृह मंत्री जी का ध्यान इस विषय की ओर आकर्षित करूँगा और जो भी संविधान के अन्तर्गत केन्द्र सरकार का दायित्व होगा, वह दायित्व पूरा करने में केन्द्र सरकार हिचकिचाहट नहीं करेगी। मैं इतना ही कह सकता हूँ।

**श्री सानछुमा खुंगुर बेसीमुथियारी (कोकराझार) :** बोडोलैंड के बारे में हिन्दुस्तान की सरकार क्या करेगी?

I want to know this from the Government of India.

MR. SPEAKER: Shri Bwiswmutiary, please.